

Rep. by Act 52 of 1964, s. 2 + Sch. I (W. e. f. 28.12.64)

THE INDIAN TARIFF (AMENDMENT) ACT, 1960

No. 55 OF 1960

[24th December, 1960]

An Act further to amend the Indian Tariff Act, 1934.

BE it enacted by Parliament in the Eleventh Year of the Republic of India as follows:—

Short title
and com-
mencement.

1. (1) This Act may be called the Indian Tariff (Amendment) Act, 1960.

(2) It shall come into force on the first day of January, 1961.

Amendment
of First
Schedule.

2. In the First Schedule to the Indian Tariff Act, 1934,—

32 of 1934

(i) for Item No. 28(31), the following item shall be substituted, namely:—

“ 28(31) Calcium Lactate. Preferential Revenue. 40 per cent. ad valorem. 30 per cent. ad valorem. 30 per cent. ad valorem. .. ” ;

(ii) in Items Nos. 40(4) and 40(5),—

(a) in the third column headed “Nature of duty”, for the word “Protective”, wherever it occurs, the word “Revenue” shall be substituted; and

(b) in the last column headed “Duration of protective rates of duty”, the existing entries shall be omitted;

(iii) in Item No. 60(7), in the last column headed “Duration of protective rates of duty”, for the word, figures and letters “December 31st, 1960”, the word, figures and letters “December 31st, 1962” shall be substituted;

(iv) in Item No. 63(33) (a),—

(a) in the third column headed “Nature of duty”, for the word “Protective”, the word “Revenue” shall be substituted;

Rep. by Act 52 of 1964.

(b) in the fourth column headed "Standard rate of duty", for the figures and words, "35 per cent. *ad valorem*, or 35 naye paise per gross, whichever is higher.", the figures and words "35 per cent. *ad valorem*." shall be substituted; and

(c) in the last column headed "Duration of protective rates of duty", the existing entry shall be omitted;

(v) for Item No. 64(4), the following item shall be substituted, namely:—

" 64(4)	Electrolytic copper rods or black copper rods (in coils).	Preferential Revenue.	35 per cent. <i>ad valorem</i> .	25 per cent. <i>ad valorem</i> .	25 per cent. <i>ad valorem</i> .	..";
---------	---	-----------------------	----------------------------------	----------------------------------	----------------------------------	------

(vi) in Items Nos. 66 (a) and 66 (1), in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1960", wherever they occur, the word, figures and letters "December 31st, 1964" shall be substituted;

(vii) for Item No. 71 (14), the following item shall be substituted, namely:—

" 71(14)	Steel files (including saw files but excluding jewellers' files, watch makers' files, other needle files, mill tooth files, rotary power files and ampoule files) of sizes not less than 98 millimetres but not exceeding 458 millimetres.	Protective.	35 per cent. <i>ad valorem</i>	December 31st, 1963.";
----------	--	-------------	----------------------------------	----	----	------------------------

(viii) in Item No. 72 (12),—

(a) in the second column headed "Name of article", the words "Bare hard drawn or annealed electrolytic copper wires and cables of all sizes, solid or stranded," shall be omitted; and

(b) in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1960", the word, figures and letters "December 31st, 1963" shall be substituted;

(ix) after Item No. 72(2), the following item shall be inserted, namely:—

" 72(12A)	Bare hard drawn or annealed electrolytic copper wires and cables of all sizes, solid or stranded.	Revenue.	35 per cent. <i>ad valorem</i>";
-----------	---	----------	----------------------------------	----	----	------

(x) in Items Nos. 72(34), 72(40), 75(5), 75(6), 75(7), 75(7A), 75(8) and 75(16), in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1960", wherever they occur, the word, figures and letters "December 31st, 1963" shall be substituted;

(xi) in Item No. 72(35),—

(a) for the existing entry in the second column headed "Name of article", the following entry shall be substituted, namely:—

"Ball bearings of all kinds not exceeding 51 millimetres bore diameter adapted for use as parts and accessories of motor vehicles (other than motor cycles and motor scooters) and parts thereof, not otherwise specified."; and

(b) in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1960", the word, figures and letters "December 31st, 1962" shall be substituted;

(xii) in Item No. 72(36),—

(a) for the existing entry in the second column headed "Name of article", the following entry shall be substituted, namely:—

"Ball bearings of all kinds not exceeding 51 millimetres bore diameter not otherwise specified and parts thereof."; and

(b) in the last column headed "Duration of protective rates of duty", for the word, figures and letters, "December 31st, 1960", the word, figures and letters "December 31st, 1962" shall be substituted;

(xiii) in Item No. 72(37),—

(a) for the existing entry in the second column headed "Name of article", the following entry shall be substituted, namely:—

"Adapter ball bearings not exceeding 51 millimetres bore diameter, not otherwise specified, which are specially designed for use exclusively with power driven machinery and parts thereof."; and

(b) in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1960", the word, figures and letters "December 31st, 1962" shall be substituted;

(xiv) in Item No. 72 (39),—

(a) for the existing entry in the second column headed "Name of article", the following entry shall be substituted, namely:—

"Power and Distribution Transformers up to 10,000 KVA and 132 KV on the H.T. side (primary voltage being over 250) excluding furnace, rectifier and flame-proof transformers and parts of such transformers, not otherwise specified."; and

(b) in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1960", the word, figures and letters "December 31st, 1963" shall be substituted;

(xv) in Item No. 75 (12A),—

(a) in the second column headed "Name of article", for the brackets and words "(excluding chromium plated rings)", the brackets and words "(including chromium plated rings)" shall be substituted; and

(b) in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1960", the word, figures and letters "December 31st, 1963" shall be substituted;

(xvi) for Item No. 75 (17), the following item shall be substituted, namely:—

"75(17)	Hand operated tyre inflators and connections and parts thereof, adapted for use as accessories of motor vehicles.	Reve- nue.	55 per cent. <i>ad</i> <i>valorem.</i>	---	---	---
---------	---	---------------	--	-----	-----	-----